GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA UNSTARRED QUESTION NO. 2960 ANSWERED ON 4TH JANUARY, 2018

FAKE DRIVING LICENSES

2960. SHRI P.R. SUNDARAM:
SHRI DHANANJAY MAHADIK:
SHRI MOHITE PATIL VIJAYSINH SHANKARRAO:
DR. HEENA VIJAYKUMAR GAVIT:
DR. J. JAYAVARDHAN:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सडक परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government is aware of the circulation of number of fake or duplicate driving licenses;
- (b) if so, the details thereof;
- (c) whether the Government is planning to link all 1300 RTOs to the online central depository;
- (d) if so, whether this issue was taken up in the transport development council meeting, if so, the details and the outcome thereof; and
- (e) the other steps taken by the Government to check the menace of multiple licensing?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI MANSUKH L. MANDAVIYA)

(a) to (e) The Ministry of Road Transport and Highways does not maintain centralised data regarding fake or duplicate driving licences. However, as per an analysis done in January, 2015 on National Register for Driving Licences by National Informatics Centre (NIC), it was found that there is a possibility of duplicate licences. As on 5th January, 2015, out of total 6,70,16,851 driving licences records available, 16,72,138 records were found to be possible duplicates spread over 7,99,923 clusters. The percentage of probable duplicates stands at 2.5 percent as per this exercise. This information has been shared with respective states for further action.

National Database on Driving Licenses and Vehicle registration has already been created. National Informatics Centre (NIC) who has been entrusted with the design, development, computerization roll-out and maintenance of the VAHAN and SARATHI project across all the states and Union Territory Administrations has achieved almost 100% success in terms of deployment of core Schema/product for Vehicle Registration (VAHAN) and for Driving Licenses (SARATHI) across the country. Subsequently to consolidate the database, State Register (SR) for all the states and National Register (NR) were established. Almost all the sites in 36 States/Union Territory Administrations are connected. More than 20 crore Vehicle records and 10 crore Driving License records are available in National Register repository. State Transport Departments and enforcement agencies have been provided access to data on National Register to facilitate instant verification of all driving licenses (DLs)/ Registration Certificate (RCs) and the digitalized data is also made accessible through Mobile by sending SMS from their registered number.

The Motor Vehicles (Amendment) Bill, 2017, passed by Lok Sabha and presently in Rajya Sabha for consideration and passing, provides for centralised register of driving licences. This will further help to carry reforms in the driving licence testing process and eliminating the duplicate licences.
